

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516

IB-2068/ND/2019

IA/1983/2024, IA/2893/2023, IA/3282/2023, IA/825/2024

IN THE MATTER OF:

Century Road Transport Pvt. Ltd.

.....Applicant

Vs.

Tyson Retail Services Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 14.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Rajiv Bajaj, Liquidator with Mr. Vinod Chaurasia,
Adv.

ORDER

Due to paucity of time, the matter is listed on **08.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**